## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/ 2523 /A

From :-

Smti.Jayashree Bora,

Jt.Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Debasish Bhattacharjee, District & Sessions Judge

Sonitpur.

Dated Guwahati the April, 2025

Sub:

Casual leave.

Ref:-

Your letter No.DJ(S) 1286, dtd. 04.04.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 04.04.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 04.04.2025 till the morning of 05.04.2025. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 2524 /A, dated , 08-09-2025

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILA)